

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-114
140/241-242/ND/2020

IN THE MATTER OF:

Raman Raj Sud

....APPLICANT

Vs.

Ridhima Overseas Private Limited

....RESPONDENT

SECTION

U/s 241-242

Order delivered on 23.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :


For the Respondent :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 28.10.2020.


(Madhu Narula)
Court Officer